

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/ 9248 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 12th September, 2024.

Sub: **Long vacation.**

Ref:- Letter No. JJA/8720/2024 dated 10.09.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **permission to avail long vacation from 07.10.2024 till 20.10.2024, along with station leave permission from the morning of 06.10.2024 till the morning of 21.10.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/ 9249-9250 /A, dated , 12-09-24

Copy to :

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR(VIGILANCE)

[Signature]